

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the 7th January, 2026

S.O 04 .- In exercise of the powers conferred under sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoints as annexed in **Annexure-A** Officers to be the Executive Magistrate, who shall exercise all the power of an Executive Magistrate within their territorial jurisdiction of District Kishtwar.

By Order of the Government of Jammu and Kashmir

Sd/-
(Achal Sethi)
Secretary to Government

No. LAW-Powr/19/2022-10

Dated :- 07 -01 - 2026

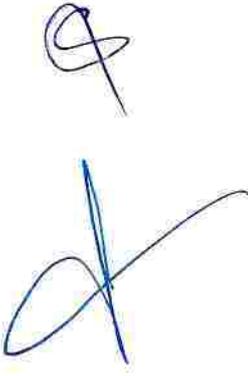
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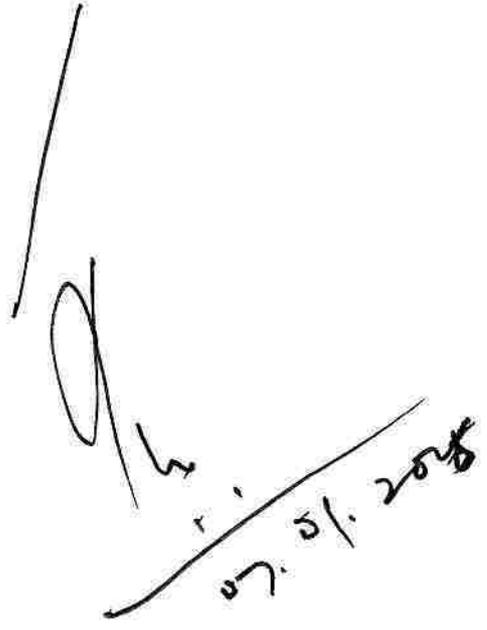
1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir.
3. District Magistrate, Kishtwar. This is with reference to letter No. No. DMK/2025-26/4079-81 Dated:- 16-12-2025 .
4. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
5. Concerned Officer
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge Website section

Additional Secretary to Government
Department of Law, Justice & RA

Annexure- A to SO. 04 Of 2026 Dated:- 7th-01-2026

S.No	Name of BDO	Jurisdiction
1.	Sh. Ravi Kumar	Kishtwar
2.	Sh. Sandesh Kumar	Darbshalla
3.	Ms. Chandan Manhas	Trigam
4.	Sh. Bushan Sen	Mughamaind
5.	Sh. Zahid Rashid	Inderwal
6.	Sh. Naveen Kumar	Dachhan
7.	Sh. Irshad Ahmed Waza	Warwan , Marwah
8.	Sh. Aijaz Ahmed Bhat	Bunjwah
9.	Sh. Subash Chander	Nagseni
10.	Sh. Rajesh Kumar Sharma	Padder
11.	Sh. Rajesh Padha	Palmar
12.	Sh. Ishtiyaz Ahmed Molvi	Thakrie
13.	Sh. Roopesh Kumar Sharma	BDO Distt. Hq. Kishtwar




07.01.2026